

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 01.02.2019**

**NOTICE**

**Take notice that the following matters listed on 04.02.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr.  <b>With</b>	Jeevan Prakash	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>2.</b>	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>3.</b>	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors.  <b>With</b>	Pallavi S. Shroff, Harman Singh Sandhu	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>4.</b>	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr.  <b>With</b>	P.K. Bhalla	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>5.</b>	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors.  <b>With</b>	Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>6.</b>	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors.  <b>With</b>	Nisha Kaur Uberoi Atreyee Sarkar Shravani	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)
<b>7.</b>	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia	Vivek Gupta (R-DSDH) VaibhavGaggar (R-CCI)

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**  
**-sd/-**

**Registrar**